

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 140/MP/2019**

Subject : Petition under section 79(1) (f) of the Electricity Act,2003 seeking various reliefs against Respondent No 1 in terms of Power Purchase Agreement dated 25.7.13 along with affidavit.

Date of Hearing : **13.8.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu, Member  
Shri Harish Dudani, Member

Petitioner : TRN Energy Private Limited

Respondents : PTC and Anr.

Parties Present : Shri Matrugupta Mishra, Advocate, TRN  
Shri Nipun Dave, Advocate, TRN  
Shri Ravi Kishor, Advocate, PTC  
Shri Keshav Singh, PTC  
Shri Abhishek Kumar, Advocate, UPPCL  
Shri Karan Arora, Advocate, Purvanchal Vidyut Vitran Nigam  
Shri Bhuvan Chandra, Purvanchal Vidyut Vitran Nigam

**Record of Proceedings**

Since the order in the matter (which was reserved on 8.1.2024) could not be issued prior to one Member of this Commission, who formed part of Coram, demitting office, the matter has been re-listed for the hearing.

2 At the request of the learned counsel for the parties, the Petition shall be listed for the hearing on **10.9.2024** at **2:30 pm**.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

